

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-505
IB-80/ND/2024

IN THE MATTER OF:

Anurag Enterprises

.....Applicant

Vs.

NBCC (India) Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 19.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Vidit Garg, Mr. Ashutosh Paliwal, Advs.

For the Respondent : Ms. Shilpi Chowdhary, Adv.

ORDER

Ld. Counsel on behalf of the Operational Creditor is present. Ld. Counsel on behalf of the Corporate Debtor is present. Pleadings are complete in this matter. List the matter for argument on **06.09.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)